

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

CP(IB)No.199/BB/2020

CORAM: SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)

DATE:23rd July, 2021

SHRI HEMANT KUMAR SARANGI, MEMBER (TECHNICAL)

TIME: 02:00 PM

In the matter of

M/s. Micronova Impex Pvt Ltd

v.

M/s. Haritasa Electronics Solutions Pvt Ltd

Section: 9 of I&B Code,2016


ORDER

Learned PCS for the Operational Creditor Shri. Rafeulla Shareiff appeared through VC. None appeared for Corporate Debtor. **Pleadings are complete.**

List for hearing on 20.08.2021



(Hemant Kumar Sarangi)
Member (Technical)



Ashok Kumar Borah
Member (Judicial)